## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

66

C.P. No. 203/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: M/s. Alfa Laval (India) Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Partita Dave Advocate Partita

Ilb Grandpord

Bayley & Lo

## **ORDER**

## CP 203/14(1)/NCLT/MB/MAH/2017

Wrongly on Board.

Sd/-

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Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR Member (Judicial)